

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4701**  
TO BE ANSWERED ON 20.03.2026

**UTILIZATION OF FUND UNDER CENTRAL SCHEMES**

4701. SHRI BHARAT SINGH KUSHWAH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated under various Central Schemes being implemented by the Ministry in Gwalior Parliamentary Constituency from the year 2022-23 till date, scheme-wise and year-wise;
- (b) the details of the funds actually spent out of the allocated funds during the said period;
- (c) the reasons for the slow physical and financial progress in comparison to the funds allocated under the said schemes; and
- (d) the details of the steps being taken by the Government to ensure maximum and timely utilization of funds?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) & (b) Under the schemes of the Ministry, funds are released to the States and UTs for implementation of the scheme and funds are not directly released to the constituencies/districts. The scheme-wise and year-wise details of funds released under the schemes of the Ministry in the State of Madhya Pradesh from the year 2022-23 till date are at **Annexure**.

(c) & (d) All the schemes implemented by the Ministry are Centrally Sponsored Schemes (CSS) and are implemented by the States and Union Territories (UTs). The budget allocation for these schemes is finalised based on inputs received from the States/UTs regarding their requirements and the trend of expenditure over the previous years. Further, under CSS, States and UTs are required to contribute their corresponding share of funds, incur a minimum of 75% expenditure of total available funds and submit the Statement of Expenditure (SoE) and Utilization Certificates to enable the Ministry to release the central share of funds. Wherever the above conditions are not met, release of the central share gets affected/delayed resulting in slow physical/ financial progress.

The implementation of schemes including utilization of funds is reviewed on regular basis at various high levels through physical meetings, video conferences and field visits.

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**Annexure**

**ANNEXURE REFERRED TO IN PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO.4701 FOR 20.03.2026 BY SHRI BHARAT SINGH KUSHWAH REGARDING 'UTILIZATION OF FUND UNDER CENTRAL SCHEMES'**

**Scheme-wise and year-wise details of funds released under the schemes of the Ministry to the State of Madhya Pradesh from the year 2022-23 till date**

**(Rs. in crores)**

<b>Sl. No.</b>	<b>Financial Year</b>	<b>Mission Saksham Anganwadi &amp; Poshan 2.0</b>	<b>Mission Vatsalya</b>	<b>Mission Shakti*</b>
1.	2022-23	1011.57	46.91	213.11
2.	2023-24	1123.11	60.85	136.15
3.	2024-25	1144.54	117.24	279.83
4.	2025-26	791.73	8.45	100.70

\*Mission Shakti includes schemes of One Stop Centre, Women Helpline, Beti Bachao Beti Padhao, Nari Adalat, Pradhan Mantri Matru Vandhana Yojana, Shakti Sadan, Sakhi Niwas, Palna & National Hub for Empowerment of Women

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